

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-131/1994/449/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
P.O., STAT, Assam & Member, MACT No. 1,  
Kamrup, Guwahati,

Dated Guwahati the <sup>th</sup> 20 January, 2020.

Sub: Station leave.

Ref:- Your letter No.MACT/38/20 Dated 07.01.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for station leave permission from the morning of 11.01.2020 till the morning of 17.01.2020, has been granted/rejected. Member, MACT No. 2, Kamrup, Guwahati and in her absence Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sdl-

**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-131/1994/450-A, dated 20.1.20

Copy to :

1. Member, MACT No. 2, Kamrup, Guwahati .
2. Member, MACT No. 3, Kamrup, Guwahati.
3. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdgr